

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 1415 of 2019

IN THE MATTER OF:

Mr. Narayan Singh Pathania

...Appellant

Vs.

ValueLabs LLP & Anr.

...Respondents

Present:

For Appellant:

**Mr. Abhijit Sinha, Ms. Neha Nagpal,
Mr. Malak Bhatt and Mr. Usman Ali Khan,
Advocates.**

For Respondents:

Mr. Ankur Goel, Advocate for R-1.

Mr. Vibhor Garg, Advocate.

ORDER

(Through Virtual Mode)

18.12.2020: Heard the Learned Counsel Mr. Abhijit Sinha, appearing for the Appellant. For hearing the argument of the Respondent No. 1, Mr. Ankur Goel, by **13.01.2021**.

The Learned Counsel for the Appellant Mr. Abhijit Sinha is permitted to file the 'Notes of Written Submissions' on the side of the Appellant on or before 07.01.2021 before the Office of the Registry and the Office of the Registry is permitted to receive the same. Also that the copy of the 'Notes of Written Submissions' on the side of the Appellant shall be served by the Learned Counsel for the Appellant to the Learned Counsel appearing for Respondent NO. 1 well in advance before the next hearing date.

Till then, the interim order shall be continue.

The Registry is directed to List the matter on **13th January, 2021.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/nn

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